ciaries under the E.S.I. Scheme in Bombay have intimated the E.S.I. Corporation that they have made adequate arrangements for providing medical treatment to the ESI benefi-, ciaries during the morning session on Thursdays through their service dispensaries, specialist centres, E.S.I. Hospitals and other Hospitals.

## I. L. O. Conference

- 1375. SHBI SADASHIV BAGAITKAR: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state;
- (a) whether Government partici pated in the International Labour Conference which was held recently;
- (b) if so\* what was the composition of the Indian delegation to the conference; and
- (c) what were the main issues discussed thereat?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes, Sir.

- (b) As provided under the Cons titution of the International Labour Organisation, the delegation was of a tripartite character and included two delegates and six advisers in the Government Group and one delegate and four advisers each in the em ployers' and workers' groups respec Shri tively. Besides, Ravindra Varma, the Union Minister of Parlia Affairs and Labour attended mentary as Visiting Minister and was leader of the delegation during his stay in Geneva. Thereafter, the de legation was headed by Shri Jagan-Sinha, Labour Minister, Gov ernment of Assam, who was a Gov ernment delegate.
- (c) The items on the Agenda of the Conference were as follows:
  - (i) Reports of the Governing Body and the Director-General,

- (ii) Programme and budget proposals and other financial questions;
- (iii) Information and reports on the application of Conventions and Recommendations;
- (iv) Labour administration: role, functions and organisation (second discussion);
- (v) Freedom of association and procedures for determining conditions of employment in the public service (second discussion);
- (vi) Revision of the Protection against Accidents (Dockers) Convention (Revised), 1932 (No. 32) (first discussion);
- (vii) Hours of work and rest periods in road transport (first discussion);
- (viii) Structure of the ILO: Report of the Working Party on Structure.

Two other important issues discussed by the Conference were the admission of Namibia to the membership of the International Labour Organisation and the policy of apartheid of the Republic of South Africa. The latter item was discussed at a special sitting of the Conference held on the 16th and 17th June, 1978.

Taking over of the Kathiar Jute Mills

1376. SHRI SADASHIV BAGAITKAR: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

- (a) whether Government have investigated the feasibility of taking over the 'management of the Kathiar Jute Mills which has since been closed;
- (b) whether Government have received any suggestion from the workers for the take over of the Mill; and
- (c) whether it is fact that a team from the Central Labour Commissioner's office visited Kathiar to